

(29)



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/213/2016  
NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others  
NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	SRIKANT MOHAN	For the Petitioners	
2.	Imthia Ahmed P.K. Gowtham Kumar	For Respondents	

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to place some relevant documents. At request, time is enlarged. Put up on **20.02.2018** at **10.30 A.M.**

-s/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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